



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.74/BB/ 2018	-	Admission	2(41)	M/s Elliott Ebara Turbomachinery Indian Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<del>S. Raghav</del> S. RAGHAVAN 9880737902	ELLIOTT EBARA TURBOMACHINERY INDIA PVT LTD	 Con behalf on Senior Counsel Varsha Nikam
2.	VARSHA NIKAM 9886844128	ELLIOTT EBARA TURBOMACHINERY INDIA PVT LTD	

**ORDER**

PCS for Petitioner Company is present. Heard him. List for orders on  
28/02/2018.

  
**Member (T)**

  
**Member (J)**